

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/ 2017	-	For hearing	241/ 242	H. Anantha Krishna Rao Vs Dust Control & Ventilation Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

i.) **SAMANVITA S. SHETTY**
9742273992

RESPONDENTS
1 - 5

Samanvita S. Shetty

ORDER

Counsel for Petitioner is absent. No representation for Petitioner.
Shri H.Anantha Krishna Rao, Petitioner is called as absent. Counsel
for Respondent is present. For hearing list it on 20/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)